

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD

C.P.No.110/98

in

OA.No.1105/97

Between:

Dated:29.4.99

N.Devi Das

Applicant

And

1. N.C.Sinha,
General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.

2. S.P.Choudary,
Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad.

Respondents

Counsel for the Applicant

: Mr.G.Ramachandra Rao

Counsel for the Respondents

: Mr.V.Bhimanna

CORAM:

THE HONIBLE MR.R.RANGARAJAN : MEMBER (A)

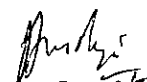
THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicant. Mr.K.Siva Reddy, for the respondents

As the judgement is stayed, the CP is closed.


Section Officer